

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2017 &
IA NO. 143 OF 2017**

Dated: 10th August, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Central U. P. Gas Ltd.

.... Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Neetika Bajaj

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

At the request of the learned counsel appearing for the Appellant, list the matter for hearing on **28-9-2018**.

**(Justice N. K. Patil)
Judicial Member**

tpd/js

**(B. N. Talukdar)
Technical Member (P&NG)**